

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

OA No. 108 of 2025

IN THE MATTER OF:

**TRIBUNAL ON ITS OWN MOTION SUO MOTU BASED ON THE NEWS ITEM
IN THE HINDU DATED 14 APRIL 2025 TITLED SIX POLICE TEAMS
FORMED TO PROBE CRACKER UNIT EXPLOSION IN AP ANAKAPALLI
DISTRICT**

..... APPLICANT

VERSUS

**CENTRAL POLLUTION CONTROL BOARD THROUGH ITS MEMBER
SECRETARY AND OTHERS**

..... RESPONDENTS

REPORT FILED BY COLLECTOR 3RD RESPONDENT

DATE: 12.07.2025



M/s MADHURI DONTI REDDY

ADVOCATE

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

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**BEFORE THE HONARABLE NATIONAL GREEN TRIBUNAL
SOUTH ZONE BENCH IN CHENNAI
ORIGINAL APPLICATION NO.108 OF 2025**

In the matter of a suo-motu case based on a news item published in 'The Hindu' dated 14.04.2025, titled "Six Police teams formed to probe cracker unit explosion in A.P's Anakapalli district".

----Applicant

STATE OF ANDHRA PRADESH

Rep.by its 1) Central Pollution Control Board, Through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi – 110032 and 3 others. ---Respondents

**ACTION TAKEN REPORT FILED BY THE DISTRICT COLLECTOR,
ANAKAPALLI & 3RD RESPONDENT IN O.A.No.108/2025 OF 2025 MOST
RESPECTFULLY SHOWETH AS FOLLOWS.**

1. It is respectfully submitted that the Hon'ble NGT, Principal Bench, New Delhi registered suo-motu on the basis of the news item titled "Six Police teams formed to prove cracker unit explosion in Anakapalli district appearing in The Hindu Bureau dated 14.04.2025".

2. It is respectfully submitted that the Hon'ble NGT has disposed the case vide order dated 02.07.2025 with the following directions:

The above matter was Suo-Motu registered by the Principal Bench of the National Green Tribunal, New Delhi, as Original Application No. 191 of 2025 (PB), based on a news item published in 'The Hindu' dated 14.04.2025, titled "Six Police teams formed to probe cracker unit explosion in A.P's Anakapalli district". Thereafter, it has been transferred to this Bench and renumbered as Original Application No. 108 of 2025 (SZ).

3. In this connection, it is respectfully submitted that at present there are 32 fireworks units both manufacturing of fireworks units (15) and storage units(17) in Anakapalli District of Andhra Pradesh State. The total employees working in the above 32 fireworks units are 224. The details are appended herewith as **Annexure-I**.

4. It is respectfully submitted that, soon after the fireworks explosion was occurred in Kailasapatnam Village, Kotauratla Mandal, Anakapalli District, Andhra Pradesh State, the District Administration, Anakapalli has immediately constituted the Mandal Level Joint Inspection Teams to conduct joint inspection on Fireworks/Firecrackers manufacturing units and Storage Godowns/Magazines located in entire Anakapalli District with the Revenue, Police, Fire, Panchayat Raj, Municipality, Labour and Legal Metrology department officials.

5. It is respectfully submitted that, based on the checklists submitted by the Joint Inspection teams, one licence issued in LE-1 for manufacturing of fireworks not exceeding 15kgs was cancelled out of 15 units licences and addressed a letter to the Revenue Divisional Officer, Anakapalli and Narsipatnam on 08.05.2025 and requested to take necessary action to rectify the lapses and submit the action taken report on the above fireworks units and the reports awaited from the Revenue Divisional Officers, Anakapalli and Narsipatnam to take further action on the remaining units situated in Anakapalli District.

6. It is further submitted that after bifurcation of the new districts in Andhra Pradesh State, Anakapalli district was newly formed from erstwhile Visakhapatnam District and the district administration has been functioning from 04.04.2022. In the year 2024, 2 NOCs were issued for constructions of magazines for possession and sale of manufactured fireworks with the capacity of 5000Kgs and 1500Kgs. In the year 2025, 1 NOC for construction of magazine for possession and sale of manufactured fireworks with the capacity of 5000Kgs and 1500Kgs and 1 Licence in LE-1 for manufacturing of fireworks not exceeding 15Kgs as any one time. The District Administration after getting the remarks from the concerned department viz., Police, Revenue, Fire, Panchayat Raj/Municipal, Medical & Health, APPCB and Electrical shall issue NOC for construction of magazine for possession and sale of manufactured fireworks and Licence in LE-1 for manufacturing of fireworks not exceeding 15Kgs as per the Explosives Rules, 2008.

7. It is further respectfully submitted that in order to prevent the fire accidents in the manufacturing units and storage units, regular inspections are required to carry out and to verify the compliance status in the units and accordingly sudden inspections are being carried out by the Revenue, Police and Fire departments

regularly and the conditions in the Licence are being followed by the Licence holder whether they are followed or not.

8. It is respectfully submitted that, as per the testimony of the evidence of witness, it was established that due to negligence and a lack of safety precautions at the manufacturing factory, led to tragic explosion that resulted in multiple deaths and serious injuries.

In the circumstances stated supra, it is humbly prayed that, this Honorable Tribunal may kindly be pleased to record this report and dismiss the above O.A.No.108 of 2025 and pass such order or other orders as this Honorable Tribunal, may deem fit and proper in the facts and circumstances of the case and thus render justice.


Collector & District Magistrate
Anakapalli



ANNEXURE - I

STATEMENT SHOWING THE DETAILS OF THE FIREWORKS UNITS AND STORAGE GODOWNS/MAGAZINES IN RESPECT OF ANAKAPALLI DISTRICT, ANDHRA PRADESH STATE						
S. No	Name of the Mandal	Name of the Village	Name of the Fire crackers unit	Type of Structure	No.of people working	License No.
1	Chodavaram	Venkayyagari Peta	Srinivasa Electrical & Fireworks	Storage Godown Capacity 5000 Kgs	20	E/SC/AP/SH/1(E52745)
2		Venkayyagari Peta	Srinivasa Electrical & Fireworks	Storage Godown Capacity 5000 Kgs	20	E/SC/AP/SH/2(E52743)
3		Lakkavaram	Srinivasa Electrical & Fireworks	Storage Godown Capacity 2,00,000 Kgs	20	E/HQ/AP/21/640(E105701)
4		Khandepalli	Srinivasa Electrical & Fireworks	Storage Godown Capacity 2,00,000 Kgs	20	E/HQ/AP/21/656(E146087)
5		Lakkavaram	Srinivasa Electrical & Fireworks	Storage Godown Capacity 2,00,000 Kgs	20	E/HQ/AP/21/648(E30833)
6		Lakkavaram	Srinivasa Electrical & Fireworks	Storage Godown Capacity 2,00,000 Kgs	20	E/HQ/AP/21/591(E65898)
7		Venkayyagari Peta	Srinivasa Electrical & Fireworks	Storage Godown Capacity 1500 Kgs	18	E/SC/AP/24/240(E537024)
8		Venkayyagari Peta	Srinivasa Electrical & Fireworks	Storage Godown Capacity 1500 Kgs	18	E/SC/AP/24/237(E41604)
9		Ankupalem	Sri Bala Ganapathi Firewokrs	Manufactring Unit - 15Kgs	4	1/2016
10	Sabbavaram	Gullepalli	Sattemmthalli Fireworks	Manufactring Unit - 15Kgs	1	RC/1633/C/2020
11		Mallunaidupalem	Ayyappa Fireworks	Manufactring Unit - 15Kgs	4	02/2007/SBM
12		Gangavaram	Ayyappa Fireworks	Manufactring Unit - 15Kgs	1	01/2017/SBM
13		Anthakapalli	Mutyalammathalli Fireworks	Manufactring Unit - 15Kgs	1	02/2008/SBM

S. No	Name of the Mandal	Name of the Village	Name of the Fire crackers unit	Type of Structure	No.of people working	License No.
14	Atchutapuram	Khajipalem	Sri Srinivas Fireworks	Possession of manufactured fireworks upto 5000Kgs and sale upto 1500Kgs	1	E/SZ/AP/SH/7109(E155361)
15		Chodapalli	Sri Gudala Venkata Vara Prasad	Manufactring Unit - 15Kgs	4	01/2018/LE-1
16	Devarapalli	KM Palem	Ayyappa Fireworks	Manufactring Unit - 15Kgs	4	2/2006/Devarapalli
17	Anakapalli	Gavarapalem, South-I	Yellapu Seetaramayya Manufacturing fireworks	Manufactring Unit - 15Kgs	3	01/2004/AKP
18		Gavarapalem, South-I	Yellapu Seetaramayya Fireworks	Storage magazine - 2,00,000 Kgs	2	E/HQ/AP/21/626(E52450)
19		Rajupalem	Surya Fireworks and General	Storage Magazine - 5000 Kgs - 2 Store hosues and 1500 Kgs - 2 Shops	2	E/SZ/AP/24/7063(E87250)
20		Valluru	Karunamaya Fireworks	Storage Magazine - 60,000 Kgs	2	E/HQ/AP/21/265(E23949)
21		K.Koppaka Village	M.Ch.S.Satyanarayana Fireworks	Manufactring Unit - 15Kgs	5	3/2010
22		South-I, Anakapalli	Yellapau China Seetharamayya Fireworks	Manufactring Unit - 15Kgs	2	01/2009/AKP
23		Kondakoppaka	Allada Venkata Ravi Kumar	Manufactring Unit - 15Kgs	1	04/2004
24	Nathavaram	Nathavaram	Ayyappa Enterprises	Storage Magazine - 5000 Kgs and 1500 Kgs	3	E/S2/AP/SH/7104(E155705)
25	Payakaraopeta	Payakaraopeta	K Venkata Ramana	Storage Magazine	2	E/SZ/AP/24/7060(E110635)
26		Aratlakota	Lakshmi Ganesh Fireworks	Storage Magazine	5	E/HQ/AP/21/629(E64931)
27	Narsipatnam	Vemulapudi	Sri Vema Siva Ganesh Fireworks	Manufactring Unit - 15Kgs	6	02/2009
28	Makavarapalem	Bheemaboinalalem	Sri Durga Kameswari Fireworks	Manufactring Unit - 15Kgs	2	01/2009
29		Tadapala	USB Firewokrs	Storage Magazine - 5000 Kgs and 1500 Kgs	1	E/SZ/AP/24/7122(E157125)

S. No	Name of the Mandal	Name of the Village	Name of the Fire crackers unit	Type of Structure	No.of people working	License No.
30	Nakkapalli	Chinadoddigallu	Ramesh Fireworks	Manufactring Unit - 15Kgs	2	1/2025/Nakkapalli
31	Kotauratla	Yendapalli	Sri Venkateswara Raja Fireworks	Manufactring Unit - 15Kgs	9	1011/2021/H
32	Cheedikada	Jaithavaram	Ayyan Fireworks Factory Pvt.Ltd.	Storage Magazine - 2,00,000 Kgs - storage and 2000 Kgs - Sale	1	E/HQ/AP/21/573(E49317)